

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1109

ANSWERED ON:30.07.2010

SUPPLY OF CONTAMINATED POTABLE WATER IN DELHI

Das Gupta Shri Gurudas;Lingam Shri P.;Panda Shri Prabodh

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether two-third areas of National Capital of Delhi get highly contaminated potable water supplied by Delhi Jal Board as per the study conducted by a Non-Governmental Organisation(NGO);
- (b) if so, the details thereof;
- (c) whether the Government has conducted any inquiry into the incident;
- (d) if so, the details and findings thereof;
- (e) the officials found guilty in this regard and the action taken against them; and
- (f) the stringent measures taken by the Government to check recurrence of such incidents?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) to (f) : Delhi Jal Board(DJB) has informed that water being produced and supplied by DJB conforms to requisite standards and the report of the NGO was contested by it as the source of lifting of water samples was never known/explained.

DJB has further informed that in order to ensure safe drinking water supply to the people of National Capital Territory of Delhi(NCTD) 300 water samples are collected daily and tested for physical, chemical and microbiological contents right from the Water Treatment Plant up to the consumer end in the entire NCTD. Apart from this, National Environmental Engineering Research Institute, an outside agency is also conducting tests of water samples for physico-chemical and microbiological quality.